

# LOK SABHA DEBATES

## LOK SABHA

Saturday, September 2, 1972/Bhadra 11,  
1894 (Saka)

The Lok Sabha met at Eleven of the Clock.  
[MR. SPEAKER in the Chair]

### OBITUARY REFERENCE

11 hrs.

MR. SPEAKER: I have to inform the House of the sad demise of Shri N Madhava Rau who passed away at Bangalore on the 28th August, 1972 at the age of 85.

Shri Madhava Rau was a Member of the Constituent Assembly during the years 1947-50 and was also a member of its Drafting Committee. He was one of the prominent figures in the public life of Mysore.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): Mr. Speaker, Sir, one more of the founding fathers of this nation has passed away. We mourn the sad demise of Shri N. Madhava Rao, who was a member of the Constituent Assembly and also of its Drafting Committee. He was a prominent figure in the public life of Mysore. I associate myself and the House with the sentiments expressed by you. Please convey our condolences to the bereaved family.

SHRI DINEN BHATTACHARYYA (Serampore): Sir, I share the sentiments expressed by you and the Prime Minister at the sad demise of Shri Madhava Rao. I request you to convey the condolences of our group to the bereaved family.

SHRI S. M. BANERJEE (Kanpur): On behalf of my group, I share the sentiments expressed by you and the hon. Prime Minister, and I wish the same sentiments should be conveyed to the members of the bereaved family.

SHRI SEZHIYAN (Kumbakonam): On behalf of my party, I associate myself with the sentiments expressed by you and the Leader of the House and other colleagues here. Shri Madhava Rao was a very well-known figure who had many endearing qualities. He happened to be a very prominent member of the Constituent Assembly

and its Drafting Committee. I request you to convey our heartfelt condolences to the bereaved family.

श्री जगन्नाथ जोशी (शाजापुर) :  
अध्यक्ष महोदय, दिवंगत आत्मा के प्रति सदन में जो भावनायें प्रकट की गई हैं उनके साथ अपने को तथा अपने दिल को सम्बद्ध करते हुए भगवान से मैं प्रार्थना करता हूँ कि वह दिवंगत आत्मा को सदगति प्रदान करे तथा आपसे प्रार्थना है कि शोक संतप्त परिवार तक हमारी संवेदनार्थ पहुँचा दें ।

श्री श्यामनन्दन मिश्र (बेगूसराय) :  
श्रीमन्, मैं अपने दिल की ओर से दिवंगत आत्मा के प्रति श्रद्धांजली अर्पित करता हूँ और दुखी परिवार के प्रति संवेदना ।

PROF. MADHU DANDAVATE (Rajapur): Sir, I associate myself with the sentiments expressed in memory of the late Shri N. Madhava Rao.

MR. SPEAKER: The House may stand in silence for a short while to express its sorrow.

*The Members then stood in silence for a short while.*

11.05 hrs.

### Re. MOTION FOR ADJOURNMENT AND OTHER MISCELLANEOUS MATTERS RAISED BY MEMBERS

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have given notice of an adjournment motion on Government's failure. . .

MR. SPEAKER: I did not allow it.

SHRI JYOTIRMOY BOSU: I would like you to read page 31 of the interim report on sugar nationalisation. . . .

MR. SPEAKER: This practice of bringing here everything by way of an adjournment motion should stop. Do not make it so cheap. It is a continuing situation.

SOME HON. MEMBERS rose--

MR. SPEAKER: Yesterday the Deputy-Speaker allowed certain submissions. To-day again it is said that this is the last day. On Monday you will again say "this is the last day". Why not have only one day as the last day?